

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

05.01.2015


OA No. 59/2013


Mr. P.N. Jatti, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Heard the learned counsel for the parties.

The learned counsel for the applicant submits that the applicant has been granted the relief, as claimed by him in the OA, and thus the OA has become infructuous.

Accordingly, the OA is dismissed as having become infructuous.


(Anil Kumar)
Member (A)


(B.V. Rao)
Member (J)

Abdul